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Title: Papers laid on the Table of the House by Ministers/Members.

माननीय अध्यक्ष : अब पत्र सभा पटल पर रखे जाएंगे ।

आइटम नम्बर 2- श्री रवि शंकर प्रसाद ।

विधि और न्याय मंत्री; संचार मंत्री तथा इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री (श्री रवि शंकर प्रसाद) : सर, मैं आपकी अनुमति से लोक प्रतिनिधित्व अधिनियम, 1951 की धारा 169 की उप-धारा (3) के अंतर्गत निर्वाचनों का संचालन (संशोधन) नियम, 2019 जो 22 अक्टूबर, 2019 के भारत के राजपत्र में अधिसूचना संख्या का.आ. 3786(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ ।

[Placed in Library, See No. LT 1840/17/20]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI SANJAY SHAMRAO DHOTRE): On behalf of Shri Dharmendra Pradhan, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- Detailed Demands for Grants of the Ministry of Petroleum and Natural Gas for the year 2020-2021.

[Placed in Library, See No. LT 1841/17/20]

- Output Outcome Framework of the Ministry of Petroleum and Natural Gas for the year 2020-2021.

[Placed in Library, See No. LT 1842/17/20]

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा भारी उद्योग और लोक उद्यम मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): माननीय अध्यक्ष महोदय, श्री प्रहलाद जोशी की ओर से, मैं निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

(1) वर्ष 2020-2021 के लिए खान मंत्रालय की अनुदानों की विस्तृत मांगें ।
[Placed in Library, See No. LT 1843/17/20]

(2) वर्ष 2020-2021 के लिए कोयला मंत्रालय की अनुदानों की विस्तृत मांगें ।

[Placed in Library, See No. LT 1844/17/20]

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Labour Economics Research and Development, Delhi, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of National Institute of Labour Economics Research and Development, Delhi, for the year 2018-2019.

[Placed in Library, See No. LT

1845/17/20]

(2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Planning for the year 2020-2021.

[Placed in Library, See No. LT 1846/17/20]

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा भारी उद्योग और लोक उद्यम मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): अध्यक्ष जी, श्री श्रीपाद येसो नाईक की ओर से, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

- (क) (एक) मिश्र धातु निगम लिमिटेड, हैदराबाद के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा ।
- (दो) मिश्र धातु निगम लिमिटेड, हैदराबाद का वर्ष 2018-2019 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 1847/17/20]

- (ख) (एक) मझगांव डॉक शिपबिल्डर्स लिमिटेड, मुंबई के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा ।
- (दो) मझगांव डॉक शिपबिल्डर्स लिमिटेड, मुंबई का वर्ष 2018-2019 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 1848/17/20]

- (2) (एक) छावनी बोर्डों के वर्ष 2018-2019 के वार्षिक प्रशासनिक प्रतिवेदनों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।
(दो) छावनी बोर्डों के वर्ष 2018-2019 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1849/17/20]

- (3) (एक) रक्षा अध्ययन और विश्लेषण संस्थान, नई दिल्ली के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
(दो) रक्षा अध्ययन और विश्लेषण संस्थान, नई दिल्ली के वर्ष 2018-2019 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1850/17/20]

- (4) (एक) हिमालयी पर्वतारोहण संस्थान, दार्जिलिंग के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
(दो) हिमालयी पर्वतारोहण संस्थान, दार्जिलिंग के वर्ष 2018-2019 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1851/17/20]

उत्तर पूर्वी क्षेत्र विकास मंत्रालय के राज्य मंत्री; प्रधानमंत्री कार्यालय में राज्य मंत्री; कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री; परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र सिंह): अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) (एक) टाटा मेमोरियल सेंटर, मुंबई के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
(दो) टाटा मेमोरियल सेंटर, मुंबई के वर्ष 2018-2019 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1852/17/20]

- (2) (एक) गणित विज्ञान संस्थान, चेन्नई के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
(दो) गणित विज्ञान संस्थान, चेन्नई के वर्ष 2018-2019 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1853/17/20]

- (3) निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) वर्ष 2020-
2021 के लिए
अंतरिक्ष
विभाग की
अनुदानों की
विस्तृत मांगें ।

[Placed in
Library, See
No. LT
1854/17/20]

(दो) वर्ष 2020-
2021 के लिए
परमाणु ऊ
र्जा विभाग की
अनुदानों की
विस्तृत मांगें ।

[Placed in
Library, See
No. LT
1855/17/20]

(4) संविधान के अनुच्छेद 323(1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) वर्ष 2018-2019 के लिए संघ लोक सेवा आयोग, नई दिल्ली का 69वां वार्षिक प्रतिवेदन ।

(दो) प्रतिवेदन के अध्याय 9 में प्रतिवेदित मामलों के संबंध में आयोग

की सलाह अस्वीकृत किए जाने के कारण बताने वाला ज्ञापन ।

[Placed in Library, See No. LT 1856/17/20]

(5) निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) वर्ष 2020-2021 के लिए कार्मिक, लोक शिकायत और पेंशन मंत्रालय, केन्द्रीय सतर्कता आयोग तथा संघ लोक सेवा आयोग की अनुदानों की विस्तृत मांगें ।

[Placed in Library, See No. LT 1857/17/20]

(दो) वर्ष 2020-2021 के लिए कार्मिक, लोक शिकायत और पेंशन मंत्रालय की निर्गत परिणामी अनुश्रवण रूपरेखा ।

[Placed in Library, See No. LT 1858/17/20]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARJUN RAM MEGHWAL): On behalf of Shri Hardeep Singh Puri, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Basic Chemicals Cosmetics and Dyes Export Promotion Council (CHEMEXCIL), Mumbai, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Basic Chemicals Cosmetics and Dyes Export Promotion Council (CHEMEXCIL), Mumbai, for the year 2018-2019.

[Placed in Library, See No. LT 1859/17/20]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Plastics Export Promotion Council, Mumbai, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Plastics Export Promotion Council, Mumbai, for the year 2018-2019.

[Placed in Library, See No. LT 1860/17/20]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Shellac and Forest Products Export Promotion Council (formerly Shellac Export Promotion Council), Kolkata, for the year 2018-2019.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Shellac and Forest Products Export Promotion Council (formerly Shellac Export Promotion Council), Kolkata, together with Audit Report thereon.

A copy of the Review (Hindi and English versions) by the

Government of the working of the Shellac and Forest Products Export Promotion Council (formerly Shellac Export Promotion Council), Kolkata, for the year 2018-2019.

[Placed in Library, See No. LT 1861/17/20]

(4) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 19 of the Foreign Trade (Development and Regulation) Act, 1992:-

- (i) S.O.2092(E) published in Gazette of India dated 25th June, 2019, regarding amendment in import policy of seeds of Peas.
- (ii) S.O.3112(E) published in Gazette of India dated 28th August, 2019, regarding amendment of import policy of polymethyl methacrylate under Exim code 39169032 of ITC (HS) 2017-Schedule-I (Import Policy).
- (iii) S.O.3111(E) published in Gazette of India dated 28th August, 2019, regarding Insertion of a new policy condition under Chapter 87 of ITC (HS), 2017-Schedule-I (Import Policy).
- (iv) S.O.3156(E) published in Gazette of India dated 31st August, 2019, regarding amendment of import policy of “Agarbatti” and other odoriferous preparations which operate by burning under Exim code 33074100 and 33074900 of ITC (HS) 2017-Schedule-I (Import Policy).
- (v) S.O.3214(E) published in Gazette of India dated 5th September, 2019, regarding amendment in import policy of

Iron & Steel and incorporation of policy condition in Chapters 72, 73 and 86 of ITC (HS), 2017, Schedule-I (Import Policy).

- (vi) S.O.3213(E) published in Gazette of India dated 5th September, 2019, regarding amendment in import policy of Chlorotrifluoroethene (CTFE) under HS Code 2903 77 90 of Chapter 29 of ITC (HS), 2017 – Schedule-I (Import Policy).
- (vii) S.O.3492(E) published in Gazette of India dated 26th September, 2019, regarding amendment in import policy electronic cigarettes.
- (viii) S.O.3684(E) published in Gazette of India dated 11th October, 2019, regarding amendment in Import Policy Condition of Urea under Exim Code 31021000 in the ITC (HS) 2017, Schedule-I (Import Policy).
- (ix) S.O.3685(E) published in Gazette of India dated 11th October, 2019, regarding amendment in import policy of Indian National Flag.
- (x) S.O.3841(E) published in Gazette of India dated 24th October, 2019, regarding amendment in import policy condition No. 2 of Chapter 39 of ITC (HS), 2017, Schedule-I (Import Policy).
- (xi) S.O.4066(E) published in Gazette of India dated 8th November, 2019, regarding amendment in Policy Condition No. 3 of Chapter 88 and incorporation of Policy Condition No. 3 in Chapter 95 of ITC (HS) 2017, Schedule-I (Import Policy).

- (xii) S.O.4096(E) published in Gazette of India dated 13th November, 2019, regarding amendment in import policy of Iron & Steel and incorporation of policy condition in chapter 72, 73 and 86 of ITC (HS), 2017, Schedule-I(Import Policy).

[Placed in Library, See No. LT 1862/17/20]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Diamond Institute, Surat, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Diamond Institute, Surat, for the year 2018-2019.

[Placed in Library, See No. LT 1863/17/20]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI SANJAY SHAMRAO DHOTRE): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the Bharat Broadband Network Limited, New Delhi, for the

year 2018-2019.

- (ii) Annual Report of the Bharat Broadband Network Limited, New Delhi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1864/17/20]

- (b)
 - (i) Review by the Government of the working of the Bharat Sanchar Nigam Limited, New Delhi, for the year 2018-2019.
 - (ii) Annual Report of the Bharat Sanchar Nigam Limited, New Delhi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1865/17/20]

(2) A copy each of the following Notifications (Hindi and English versions) under Section 37 of the Telecom Regulatory Authority of India Act, 1997:-

- (i) The Telecommunication Interconnection Usage Charges (Fifteenth Amendment) Regulations, 2019 (10 of 2019) published in Notification No. F. No. 6-14/2019-BB&PA in Gazette of India dated 17th December, 2019.
- (ii) The Telecommunication (Broadcasting and Cable) Services Interconnection (Addressable Systems) (Second Amendment) Regulations, 2020 (1 of 2020) published in Notification No. F. No. 21-5/2019-B&CS in Gazette of India dated 1st January, 2020.

- (iii) The Telecommunication (Broadcasting and Cable) Services Standards of Quality of Service and Consumer Protection (Addressable Systems) (Third Amendment) Regulations, 2020 (2 of 2020) published in Notification No. F. No. 21-4/2018-B&CS in Gazette of India dated 1st January, 2020.

[Placed in Library, See No. LT 1866/17/20]

- (3) A copy each of the following papers (Hindi and English versions):-

- (i) Detailed Demands for Grants of the Ministry of Electronics and Information Technology for the year 2020-2021.

[Placed in Library, See No. LT 1867/17/20]

- (ii) Output Outcome Monitoring Framework for Central Sector Schemes of the Ministry of Electronics and Information Technology for the year 2020-2021.

[Placed in Library, See No. LT 1868/17/20]

- (iii) Detailed Demands for Grants of the Department of Telecommunications, Ministry of Communications, for the year 2020-2021.

[Placed in Library, See No. LT 1869/17/20]

- (iv) Output Outcome Monitoring Framework for Schemes of the Department of Telecommunications, Ministry of Communications, for the year 2020-2021.

[Placed in Library, See No. LT 1870/17/20]

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**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI SURESH C. ANGADI):** I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Rail Land Development Authority, New Delhi, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rail Land Development Authority, New Delhi, for the year 2018-2019.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 1871/17/20]

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 30 of the Railway Claims Tribunal Act, 1987:-

- (i) The Railway Claims Tribunal (Procedure) Amendment Rules, 2019 published in Notification No. G.S.R.941(E) in Gazette of India dated 20th December, 2019.
- (ii) The Railway Claims Tribunal (Procedure) Amendment Rules, 2020 published in Notification No. G.S.R.21(E) in Gazette of India dated 10th January, 2020.

[Placed in Library, See No. LT 1872/17/20]

f) A copy of the Rail Land Development Authority (Constitution) Amendment Rules, 2020 (Hindi and English versions) published in Notification No. G.S.R.32(E) in Gazette of India dated 14th January, 2020 under Section 199 of the Railways Act, 1989.

[Placed in Library, See No. LT 1873/17/20]

i) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Railways for the year 2020-2021.

[Placed in Library, See No. LT 1874/17/20]

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